

SECURITIES APPELLATE TRIBUNAL, MUMBAI

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

DAILY BOARD FOR 12.03.2021 THROUGH VIDEO CONFERENCING

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
AT 11.00 A.M.								
1	A. NO. 128-2021 AND MA. NO. 87-2021	Narendra Kripa Shankar		SEBI		Admission		<u>MINISCULESELLER</u>
AT 11.05 A.M.								
2	A. NO. 129-2021	Vupadhyaylu Sasidhar		SEBI		Admission		<u>TAMPERDTMS</u>
AT 11.10 A.M.								
3	MA. NO. 136-2021 (EXEMPTION) AND MA. NO. 137-2021 (COD) AND A. NO. 94-2021	Saffron Captial Advisors Pvt. Ltd.		SEBI		Admission		<u>SAFFRONICDR</u>
AT 11.15 A.M.								
4	618/2019	Victor Fernandes & Anr.	Appellants in person	SEBI & Ors.	Mr. Fredun De Vitre, Senior Advocate i/b K. Ashar & Co. for the R-1 None for the R-2 Mr. Janak Dwarkadas,	Further Hearing	10.03.2021	<u>WTMZOCD</u>

					Senior Advocate i/b AZB & Partners for the R-3			
AT 11.30 A.M.								
5	MA No. 653/2019 & RA No.23/2019 in A.No. 371/2017	Siddharth Shankar	Ms. Akanksha Agrawal, Advocate	SEBI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co.	RA HEARING	03.03.2021	<u>RASIDDHARTH</u>
	MA.No. 654/2019 & RA.No. 24/2019 in A. No. 37/2018 A/W	Nitika Shankar						
	MA.No. 655/2019 & RA.No. 25/2019 in A. No. 38/2018 A/W	Anjna Kumar						
	MA.No. 656/2019 & RA.No. 26/2019 in A. No. 197/2018	Ashok Kumar	Nikita Bhansali, Advocate i/b Yasmin Bhansali & Co					
AT 11.32 A.M.								
6	A.No.252/2018 A/W	P A Murali	Mr. Vinay Chauhan, Advocate i/b corporate law chambers	SEBI	Mr. Anubhav Ghosh, Advocate i/b The Law Point	Admission Disposal	05.02.2021	<u>FUNDDIVERSIONS</u>
	A.No. 329/2018 A/W	Vijay Mallya	Mr. Ravela D' Souza, Advocate i/b Bacchubhai Munim & Co					
	A.No. 355/2018	Ashok Capoor	HK Law Associates					

AT 11.35 A.M.								
7	A.No. 256/2018 A/W	IGL Finance Limited &Anr.	Mr. Ankit Lohia, Advocate i/b Mansukhlal Hiralal & Company	SEBI & Ors	Mr. Shyam Mehta, Senior Advocate s i/b K Ashar & Co for R-1	Admission Disposal	18.02.2021	<u>FTIL</u>
	A.No. 257/2018				Mr. Vikram Nankani, Senior Advocate i/b Finsec Law Advisors for R-7			

					5 Mr. M. Raghuvamsi, Advocate i/b Finsec Law Advisors for R-7 & 8			
AT 11.45 A.M.								
8	IRDAI 4/2019	Geddam Uma Maheshwari	Mr. Joby Mathew, Advocate i/b Joby Mathew & Associates	IRDAI	Mr. Mihir Mody, Advocate i/b K. Ashar & Co	Admission disposal	18.02.2021	<u>LICENSE CANCEL</u>
AT 11.47 A.M.								
9	96/2019 A/W	Nikhil Mansukhani	Mr. Vikas Bengani, Advocate i/b. Dr. S.K. Jain	SEBI	Ms. Anubha Rastogi, Advocate i/b. MDP & Partners	Admission Disposal	22.02.2021	<u>AOMAN</u>
	221/2019	JPA Solutions Pvt. Ltd. And Anr.	Mr. Mona Vora, Advocate					
AT 11.50 P.M.								
10	437/2019 A/W	Cinema Capital Advisory Pvt. Ltd. & Ors.	Mr. Deepak Deshmukh, Advocate i/b	SEBI	Mr. Abhiraj Arora, Advocate i/b ELP for	Admission Disposal	18.02.2021	<u>AOC CVF</u>

	MA.No. 569/2019 & A.No. 447/2019	Major General Amrit Lal Suri (Retd)	Naik and Naik & Co					
AT 11.52 P.M.								
11	06/2020 (lead matter) A/W	Hemant Madhusudan Sheth & Ors.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	10.02.2021	<u>AOPOLYTEX</u>
	23/2020 A/W	Chirag Rajnikant Jariwala & Ors.						
	38/2020 A/W	Kiran Madhusudhan Sheth						
	39/2020 (lead matter) A/W	Janak Chimanlal Dave						
	40/2020 A/W	Jinal Apurva Rawal						
	41/2020 A/W	Kiran Bhiku Bhanaes						
	42/2020 A/W	Jigar Praful Ghogari						
	MA.No. 123/2020 & A.No.126/2020 A/W	Bhavesh Prakash Pabari						
	MA.No. 124/2020 & A.No.127/2020 A/W	Bharat Shantilal Thakkar						

	A.No. 586/2019	Animesh Patel	Mr. Saurabh Bachhawat, Advocate i/b Yashvi Panchal					
AT 12 NOON								
12	A.No. 57/2020	J C Mansukhani		SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	Admission Disposal	23.02.2021	<u>MANSUKHANI</u>
AT 12.02 P.M.								
13	MA.No.12/2021 & MA.No. 66/2020 & A.No.62/2020	Morepen Laboratories Limited	Mr. P. R. Ramesh, Advocate i/b Ms. Noelle Ann Park, Advocate	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	Admission Disposal	18.02.2021	<u>WTMGDR</u>
AT 12.10 P.M.								
14	A.No. 495/2020	RKP Associates	Mr. Vikas Bengani, Advocate	SEBI	Mr. Abhishek Khare, Advocate i/b Khare Legal Chambers	Admission Disposal	18.02.2021	<u>REJECTEDSETTLEMENT</u>
AT 12.15 P.M.								
15	A.No. 525/2020	BDS Share Brokers Pvt.Ltd.	Mr. Nithish Bangera, Advocate	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	11.01.2021	<u>BULKDEALS</u>